

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 129
IA No. 886/2022
IA No. 78/2024
IA(I.B.C)/323(CH)2024
In
CP(IB) No. 645/Chd/Pb/2019
(Admitted)

IN THE MATTER OF:
Somal Pipes Private Ltd.

...Petitioner-Operational Creditor

Versus

Mahajan Steel Furnace Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 9, 19(2), 60(5), IBC 2016

Order delivered on 15.02.2024

CORAM:

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)

PRESENT:

For the Applicant in : Mr. Viren Sharma with Mr. Pradeep Singh &
IA No. 323/2024 Ms. Ankita Thakur, Advocates

For the respondent : Mr. Atul Goyal, Advocate
No.3-ICICI Bank in IA
No.78/2024

For the Liquidator in : Mr. Pulkit Goyal, Advocate
IA No.323/2024

Respondent in IA No. : None
886/2022

ORDER

File has been taken up on Special Mentioning.

IA No. 886/2022

None has appeared on behalf of the respondent Nos.1 and 2. Out of sheer indulgence, one last opportunity is granted to the respondent Nos.1 and 2 for filing their reply. Let the same be filed within two weeks with a copy in

advance to the counsel opposite failing which appropriate orders will be passed.

List on 27.02.2024.

IA No. 78/2024

Vakalatnama has been filed on behalf of the Respondent No.3-ICICI Bank vide diary No. 03132/1 dated 14.02.2024. The same is taken on record. None has appeared on behalf of the respondent Nos.1 and 2. A date is requested by the Ld. Counsel appearing on behalf of respondent No.3 for filing the reply. Out of sheer indulgence, let reply be filed by all the respondents within two weeks with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed one week thereafter with a copy in advance to the counsel opposite. Last opportunity is granted.

List on 27.02.2024.

IA(I.B.C)/323(CH)2024

It is stated by the Ld. Counsel for the respondent that reply has been e-filed. Let the hard copy of the reply be filed within two days with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed one week, thereafter with a copy in advance to the counsel opposite. Last opportunity is granted. List on 27.02.2024.

**Sd/-
(L. N. GUPTA)
HON'BLE MEMBER (T)**

**Sd/-
(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**